

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1326
ANSWERED ON:15.07.2004
REGULATOR FOR BROADCASTING SECTOR
Rao Shri Sambasiva Rayapati

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has decided to set up a separate regulator for broadcasting sector presently;
- (b) if so, the details thereof;
- (c) whether implementation of the Conditional Access System is also being given a new look;
- (d) if so, the details of the steps initiated by the Government and to what extent it will be helpful; and
- (e) the time by which it is likely to be introduced/implemented?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND CULTURE (SHRI S. JAIPAL REDDY)

- (a) & (b): The Government has, on 09.01.2004, appointed the Telecom Regulatory Authority of India (TRAI) as regulator for broadcasting services.
- (c) & (d): The Telecom Regulatory Authority of India (TRAI) has, in the month of April,2004, issued a consultation paper on `issues relating to broadcasting and distribution of TV channels`. TRAI is as such in the process of consultation with various stakeholders and their recommendations are awaited.
- (e): No time frame can be indicated at this stage.